

**Central Administrative Tribunal
Principal Bench, New Delhi.**

**CP-526/2015
in OA-4118/2014
MA-3611/2014**

New Delhi this the 17th day of May, 2016.

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

1. Sh. Gopal, S/o Shri Basir,
Age about 56 years,
R/o Vill. Mohan Nagar,
Near Palwal Railway Station,
Distt. Palwal, Hr.
2. Sh. Karan Singh, S/o Shri Rajey Lal,
Age about 57 years,
R/o 14/453, Dakshinpuri Extn.
New Delhi-62.
3. Sh. Guneswar Ram, S/o Shri Ganeshi,
Age about 61 ½ years,
R/o B-255, Sanjay Colony,
Okhla-II, New Delhi-110020.
4. Sh. Kailash Negi, S/o Shri Ishwar Singh Negi,
Age about 59 years,
R/o H.No.13/50, Subhash Nagar,
New Delhi.
5. Sh. Gulbir, S/o Shri Sadhu Ram,
Age about 54 years,
R/o H.No.45, Vill. Methapur,
Badarpur, New Delhi-110044.
6. Sh. Ravinder Kumar,
S/o Shri Ram Bharose Lal,
Age about 55 years,
R/o E-393, Sanjay Colony,
Okhla Phase-2, New Delhi-110020.
7. Sh. Mahi Pal Singh, S/o Shri Kunwar Singh,
Age about 57 years,
R/o H-38, Saurabh Vihar,
Jaitpur, Badarpur,
New Delhi-110044.
8. Sh. Bindehwar Ram, S/o Shri Kishan Dev,
Age about 53 ½ years,

R/o H. No. 1055, K-II, Sangam Vihar,
New Delhi-110062.

9. Sh. Heera Parsad, S/o Shri Vikal Ram,
Age about 55 years,
R/o A-235, Ekta Vihar,
Jaitpur, Badarpur,
New Delhi-110044.
10. Sh. Yashwant Singh, S/o Shri Satya Singh,
Age about 55 ½ years,
R/o H.No.A-99, Gali No.2,
Chetan Market, Sehatpur,
Hr.
11. Sh. Narayan Singh, S/o Shri Rishal Singh,
Age about 57 years,
R/o C-63, West Rajiv Nagar,
Near Shiv Mandir,
Gurgaon, Hr.
12. Sh. Tanika Salam, S/o Shri Mari Muttu,
Age about 59 years,
R/o H.No.S-3, 129, Sudhar Camp,
Kalkaji, New Delhi-110019.
13. Sh. Gauri Dutt, S/o Shri Amba Dutt,
Age about 54 ½ years,
R/o H.No.36, Saurav Vihar,
Jaitpur, Badarpur,
New Delhi-110044.
14. Santan Singh, S/o Shri Manwar Singh,
Age about 55 years,
R/o H.No.343, Saurav Vihar,
Jaitpur, Badarpur,
New Delhi-110044. .. Petitioners

(By Advocate : None)

Versus

Dr. Puneet Kr. Goel,
The Commissioner,
South Delhi Municipal Corporation,
Civic Center,
New Delhi-110002.

.. Respondent

(By Advocate: Sh. Yudhishter Sharma)

ORDER (ORAL)**Mr. Shekhar Agarwal, Member (A)**

This contempt petition has been filed for the alleged non-compliance of order dated 25.11.2014, the operative part of which reads as follows:

“5. In the circumstances, the OA is disposed of at the admission stage, without going into the other merits of the case, by directing the respondents to consider the representation dated 07.10.2014 (Annexure A-2) and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 90 days from the date of receipt of a copy of this order. No order as to costs.”

2. In compliance thereof, the respondents have filed their reply along with which, they have attached a copy of speaking order passed on 10.05.2016. Learned counsel for the alleged contemnor submitted that copies of the same have also been served on the concerned employees.

3. With the passing of the aforesaid order, we are satisfied that order of this Tribunal has been complied with. Hence, nothing survives in the CP. Accordingly, this CP is closed. Notices issued to the alleged contemnors are discharged.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/